

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2692
ANSWERED ON:08.08.2003
FUNDS RECOMMENDED BY FINANCE COMMISSIONS
RAMSHETH THAKUR

Will the Minister of FINANCE be pleased to state:

- (a) the funds recommended by the last three Finance Commissions to Maharashtra for the Panchayati Raj Institutions;
- (b) the funds released by the Union Government to Maharashtra for the purpose so far;
- (c) whether the entire amount has not been released to Maharashtra;
- (d) if so, the reasons therefor;
- (e) whether the Union Government are likely to release the remaining amount; and
- (f) if so, when and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

Parts (a) to (f): The Local Bodies Grants were recommended for the first time by the Tenth Finance Commission for States. The Commission had recommended an amount of Rs. 347.01 crore to the State of Maharashtra for Panchayati Raj Institutions for the period 1996-2000. During this period, an amount of Rs. 216.88 crore was released. The balance amount could not be released to the State Government due to non-fulfillment of the conditionalities prescribed in the guidelines. The entitlement to unutilized grants recommended by Finance Commission lapse after its award period gets over.

The Eleventh Finance Commission has recommended an amount of Rs. 656.73 crore as grant to the State of Maharashtra for Panchayati Raj Institutions for its award period 2000-05. So far Rs. 328.36 crore has been released to the State Government. The balance amount will be released according to the guidelines issued to State Governments in this regard.